

10


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No 50/9 /HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. (DMIR & DMIR Associates)	Advocate	9949216962	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Prashantha M. (For Tatus Legal)	Advocate	prashantha.m@tatuslegal.com 9925460902	

ORDER

Learned counsel Mr.Amir Bavani present for Petitioner.
Learned counsel Mr.Prashanth M present for Respondent.

Suo moto re-opened for ~~want of~~ further hearing.

At request of both sides counsel, list the matter on 31.07.2018.


MEMBER JUDICIAL